

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI**


ORDER

In supersession of earlier order No. 4010-4033 & 4034-4057Judl/Bail/North/RC/2026 dated 31.01.2026 and in exercise of powers vested by the undersigned, the following Judicial Officers are authorized under section 8(8) of the Bharatiya Nagarik Suraksha Sanhita 2023 to dispose of bail/urgent application pertaining to the police station/investigating agencies North District, Rohini Courts, Delhi with effect from 01.05.2026 till further orders:-

S. No (1)	Name of the Judicial Officer (2)	Police Station (3)	1 st Link Officer (4)	2 nd Link Officer (5)
1.	Principal District & Sessions Judge (North) Rohini Courts Delhi, Room No-404	<ul style="list-style-type: none"> ➤ Prashant Vihar ➤ Crime Branch/EOW North ➤ Model Town 	Sh. Jagmohan Singh, ASJ-03 North District, Rohini Courts, Delhi. Room No. 312	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi. Room No. 206
2.	Ms. Vandana, ASJ-02, North District, Rohini Courts Delhi, Room No-202	<ul style="list-style-type: none"> ➤ Bhalswa Dairy ➤ Shahbad Dairy ➤ CAW Cell (North)/Judl. Distt 	Sh. Viplav Dabass, ASJ. Spl. FTC North District, Rohini Courts, Delhi. Room No. 204	Sh. Harvinder Singh Johal, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi. Room No. 207
3.	Sh. Viplav Dabass, ASJ. Spl. FTC North District, Rohini Courts, Delhi. Room No. 204	<ul style="list-style-type: none"> ➤ KNK Marg ➤ Bawana ➤ Janhagir Puri 	Ms. Vandana, ASJ-02, North District, Rohini Courts Delhi, Room No-202	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi. Room No. 206
4.	Sh. Jagmohan Singh, ASJ-03 North District, Rohini Courts, Delhi. Room No. 312	<ul style="list-style-type: none"> ➤ Alipur ➤ Mahendra Park ➤ Narela 	Sh. Harvinder Singh Johal, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi. Room No. 207	Sh. Viplav Dabass, ASJ. Spl. FTC North District, Rohini Courts, Delhi. Room No. 204
5.	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi. Room No. 206	<ul style="list-style-type: none"> ➤ Adarsh Nagar ➤ Narela Ind. Area ➤ Swaroop Nagar 	Sh. Viplav Dabass, ASJ. Spl. FTC North District, Rohini Courts, Delhi. Room No. 204	Ms. Vandana, ASJ-02, North District, Rohini Courts Delhi, Room No-202
6.	Sh. Harvinder Singh Johal, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi. Room No. 207	<ul style="list-style-type: none"> ➤ Mukherjee Nagar ➤ Cyber Police Station (North)/Judl. Distt) ➤ SP Badli 	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi. Room No. 206	Sh. Jagmohan Singh, ASJ-03 North District, Rohini Courts, Delhi. Room No. 312

Note :-

1. In case, if any Judicial Officers mentioned at Column No. 02 and their respective links mentioned at Column No. 04 & 05 happens to be on leave or not available due to any reason, the senior most Additional Sessions Judge, North District, Rohini Courts, Delhi, available on that day shall hear and dispose of fresh bail/urgent criminal application and pending bail application in accordance with law.
2. Bail applications pertaining to designated courts shall be dealt with by the concerned Judicial Officer and regular link roster thereof shall remain in-force.
3. It is further made clear that no separate/additional Sr. PA / PA will be provided for disposal of bail applications.
4. All concerned Readers shall return the bail record to the Bail Section.
 - (a) After disposal of the bail application, and
 - (b) upon any change in the Bail Roster.


 (Prem Kumar Barthwal)
 Principal District & Sessions Judge
 North District, Rohini Courts, Delhi


No. 18230-18256 Judl/Bail/North/RC/2026

Dated:- 30/04/2026

Copy forwarded for information & necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs) Tis Hazari Court Complex, Delhi.
3. The Judicial Officers concerned, North District, Rohini Court Complex, Delhi.
4. The Chief Judicial Magistrate, North District, Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts Complex, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini Court Complex, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court Complex, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
- ✓ 16. Web Site Committee (English/Hindi), Tis Hazari Court Complex, Delhi.
17. Personal office of the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court Complex, Delhi.
20. For uploading on LAYERS.


Principal District & Sessions Judge
North District, Rohini Courts, Delhi


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